

SHRI M. C. SHAH: Yes, Sir, there is a machinery.

SHRI B. GUPTA: May I know what that machinery is?

SHRI M. C. SHAH: The machinery is that whenever there is a proposal, circulars are sent to the State Governments and to the Central Ministries. Then the State Governments and the Central Ministries propose certain names. Then there is a Committee known as the Secretaries Committee which screens those applications. If there are any applications from the private sector, they are sent to the Administrative Ministries and if the Administrative Ministries recommend those applications, then all those applications go before the Secretaries' Committee and if the Secretaries' Committee recommends certain names, they are sent to the Member (Industry) in the Planning Commission who finally takes a decision.

SHRI B. GUPTA: We have got some idea of the great performance in the Secretariat. May I ask him if the trade unions and other employees' associations are consulted in the matter of selection of such candidates?

MR. CHAIRMAN: When you say private sector also puts in applications, he wants to know whether trade unions and such other organisations are consulted.

SHRI M. C. SHAH: Why should that be there?

SHRI B. GUPTA: May I know if it is not a fact that the names of these candidates are sent to the Intelligence Branch for their report before they are chosen?

SHRI M. C. SHAH: Everything is considered before they are chosen.

SHRI B. GUPTA: Then it is admitted that the names are sent to the C.I.D.'s Intelligence Branch for selecting candidates for special training?

SHRI M. C. SHAH: You may infer in any way you like.

REORIENTATION OF SECONDARY EDUCATION

•115. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) the schemes which Government have approved for the reorientation of the secondary education system; and

(b) what assistance is being made available to the various States individually for carrying them out?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) The schemes are: —

(i) Establishment of multi-purpose schools.

(ii) Improvement of teaching in existing schools.

(iii) Improvement of school libraries.

(iv) Introduction of craft in middle schools.

(v) Training of teachers.

(vi) Miscellaneous schemes like organisation of seminars and refresher courses for teachers, training of career masters, etc.

(b) The Central contribution to various States individually will be provided at 66 per cent, on non-recurring items and 25 per cent, on recurring items. As proposals from certain States are still awaited and from others are under consideration, it is not possible to provide necessary figures at this stage.

DR. RAGHUBIR SINH: May I know when these schemes were approved?

DR. K. L. SHRIMALI: They are already under consideration and as soon as they are finalised, they will be approved.

DR. RAGHUBIR SINH: I am only referring to the answer given to part (a). When were those schemes approved?

DR. K. L. SHRIMALI: These schemes were recommended in the Secondary Education Commission's Report and then were examined by the Implementation Committee. I think that they were finalised some time during this year. I do not have the exact date when they were finally approved.

DR. RAGHUBIR SINH: Is it correct that a team of selected educationists from India and other countries was sent by the Government of India to gather further information in this very connection?

DR. K. L. SHRIMALI: Yes, Sir. That is so.

DR. RAGHUBIR SINH: When was that Report submitted, Sir?

DR. K. L. SHRIMALI: I shall need notice for giving the exact date of submission of the Report.

DR. RAGHUBIR SINH: I want to bring to the attention of the Parliamentary Secretary the Five-Year Plan Progress Report for 1953-54, page 244, para. 12 where it has been said that these schemes were approved without considering that Report.

DR. K. L. SHRIMALI: I shall have to examine that statement. I cannot say offhand.

SHRI B. GUPTA: May I know if the Government is aware that as a result of the West Bengal Government's refusal to pay living wages or salaries to the Secondary School teachers, the whole system of secondary education in that State is faced with a serious crisis?

DR. K. L. SHRIMALI: This is a question which might be addressed to the West Bengal Government.

SHRI B. GUPTA: May I know if any representation has been made either by the Government or by any public organisation to the Central authorities for subvention so that the salaries of the Secondary School teachers in West

Bengal can be increased at least as per the promise of the Chief Minister last year?

DR. K. L. SHRIMALI: I am not aware of an representation.

PROF. G. RANGA: Has the Government of India; made any suggestion or given any direction to the State Governments that when the Central Government has to consider the problem of giving subvention to these multi-purpose high schools, they would give special preference to those schools situated in rural areas in which agriculture forms one of the main departments of study?

DR. K. L. SHRIMALI: Multi-purpose schools are being set up both in rural and urban areas.

PROF. G. RANGA: I am particularly asking about rural areas.

MR. CHAIRMAN: He wants to know whether any special direction has been given to encourage agriculture as one of the subjects.

DH. K. L. SHRIMALI: I am quite sure that this subject will find an important place in the multipurpose schools of rural areas.

PROF. G. RANGA: I want to know whether in all the high schools that will be started in rural areas agriculture will certainly be one of the important subjects; not that agriculture will be introduced only in the rural areas that urban people are not going to be troubled with agriculture.

(No reply.)

CENTRAL GRANTS TO MADHYA BHARAT FOR REMOVAL OF UNTOUCHABILITY

t*U6. SHRI KRISHNAKANT VYAS: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the amount of aid given to Madhya Bharat in 1954-55 for the abolition of untouchability; and

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